

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF ANISHA IMPEX LIMITED

Registered Office: - 159, Gagan Vihar, New Delhi - 110035)

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "Manager to the Offer"), for and on behalf of the Acquirers, namely, Mr. Dinesh Pareekh, Mrs. Sangeeta Pareekh and M/s BLP Equity Research (P) Limited ("Hereinafter collectively referred to as "Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **Anisha Impex Limited ("AIL"/ "Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Thursday, January 18, 2018, in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Lakshdweep (Marathi) Mumbai edition.

1. Name of the Target Company : ANISHA IMPEX LIMITED
2. Name of Acquirer : Mr. Dinesh Pareekh, Mrs. Sangeeta Pareekh and M/s BLP Equity Research (P) Limited
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : Big Share Services (P) Limited
5. Offer Details:
 - a) Date of Opening of the Offer : THURSDAY, MARCH 22, 2018
 - b) Date of Closure of the Offer : FRIDAY, APRIL 06, 2018
6. Last Date of Payment of Consideration : April 20, 2018
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 13.00		Rs. 13.00	
2.	Aggregate Number of Shares Tendered	4272372		Nil	
3.	Aggregate Number of Shares Accepted	Nil		Nil	
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rupees 5,55,40,836/-		Nil	
5.	Shareholding of the Acquirers and PACs before Agreements/Public Announcement	No. of Shares	%	No. of Shares	%
		3520000	21.42	3520000	21.42
6.	Shares acquired by way of Agreements	No. of Shares	%	No. of Shares	%
		3850100	23.43	3850100	23.43
7.	Shares Acquired by way of Open Offer	No. of Shares	%	No. of Shares	%
		4272372	26.00	Nil	N.A
8.	Shares acquired after Detailed Public Statement:- No. of Share Acquired Price of the Shares Acquired % of Share acquired	Nil Nil Nil	N.A N.A N.A	Nil Nil Nil	N.A N.A N.A
9.	Post Offer Shareholding of Acquirers (5+6+7+8)	No. of Shares	%	No. of Shares	%
		11642472	70.85	7370100	44.85
10.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		8071300 (49.12%)	4789728 (29.15%)	8071300 (49.12%)	9062100 (55.15%)

Note: * Shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirers.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of the Acquirers



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

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E-mail :investors@dnafinserv.com

Contact Person: **Ms. Radhika Pushkarna**

Place : New Delhi

Date : April 10, 2018